

13.05.2014

O.A.388/2007

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Shri P. K. Awasthi, learned counsel for the applicant is present. Shri S. Verma, learned counsel for the respondents is on adjournment. Since the matter pertains to the year 2007, as such, list this case on 1.7.2014.

J. Ch

Member (A)

VR. Ch

Member (J)

Vidya

01.07.2014.

O.A.No.388/2007

List is being revised. No one is present on behalf of the applicant. Sri S. Verma, learned counsel for the respondents is present.

It appears that applicant is not interest in pursuing the case. Today neither any request for pass-over nor there is any request for an adjournment is being made. Accordingly, O.A. is dismissed in default and for non-prosecution.

J. Ch

(Ms. Jayati Chandra)
Member (A)

Amit/-

VR. Ch

(Navneet Kumar)
Member (J)

*O.R.
Copy of order
Decided 13-7-14
B.R.
02-7-14*

*O.R.
No. 1102034/14 filed
with affidavit by applicant.
List on 11-9-14.
9/9*

Recall App.2034/2014

In

O.A.No.388/2007

11.09.2014.

Sri P.K. Awasthi, learned counsel for the applicant prays for an adjournment.

List this case on 10.11.2014.

J. Ch

(Ms. Jayati Chandra)
Member (A)

VR. Ch

(Navneet Kumar)
Member (J)

Amit/-